

Dated: 29 October, 2020

Order

Subject: Setting up of Steering Committee and Executive Committee for Eat Right India-reg.

To scale up and sustain the Eat Right India (ERI) movement across the country, the consumer awareness and educational activities in collaboration and through convergence with government programmes in vogue are essential. With that in view, it has been decided with the approval of the Competent Authority to constitute a Steering Committee for monitoring, evaluation and to extent necessary guidance for effective implementation of various programs to be undertaken under the Eat Right India initiative.

2. The **Steering Committee** would consist of the following members:

- I. Chairperson, FSSAI as Chairperson
- II. CEO, FSSAI as Member and Vice-Chairperson,
- III. Director, Eat Right India as Convener,
- IV. Food Safety Commissioners (6 from big states and 3 from small states) for one year by rotation.
- V. Representatives not below the rank of Joint Secretary from the following Ministries/ Departments:-
 - i. Ministry of Agriculture & Farmers Welfare,
 - ii. Ministry of Food Processing Industries,
 - iii. Indian Council of Agricultural Research, Ministry of Agriculture and Farmers Welfare,
 - iv. Department of Animal Husbandry, Dairying & Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying
 - v. Department of Food & Public Distribution, Ministry of Consumer Affairs, Food & Public Distribution,
 - vi. Department of Consumer Affairs, Ministry of Consumer Affairs, Food & Public Distribution,
 - vii. Ministry of Micro, Small & Medium Enterprises,
 - viii. Ministry of Health & Family Welfare,
 - ix. Directorate General of Health Services, Ministry of Health & Family Welfare,
 - x. Ministry of Women & Child Development,
 - xi. Ministry of Human Resource Development, Department of Elementary Education and Literacy,
 - xii. Ministry of Housing and Urban Affairs.

VI. One Representative each from Training partners, and Hygiene Rating Agencies /Auditors.

VII. Three Representatives from Industry.

VIII. Three Representatives from Development Partners.

3. The board functions of the Steering Committee would be:

To decide about the design and implementation of the ERI Program.

- Consider the ERI annual work plan and provide guidance to the Executive Committee to implement the annual work plan;
- Monitor the implementation and results of the ERI and take appropriate action to ensure its progress;
- Provide guidance to ensure coordination among various Ministries/ Departments for successful implementation of the ERI, including providing guidance and directions to the State/ UT Governments;
- Monitor the financial position and financial flows of the ERI;
- Do generally all such acts and things as may be necessary or incidental to carry out ERI initiatives and achieving its objectives.

4. The Steering Committee shall meet at least once in every six months and at such time and place as the Chairperson shall decide.

5. It has also been decided to constitute an Executive Committee to undertake day-to-day task concerning ERI initiative and coordinate with Ministries/ Departments in this regard. The composition of the Executive Committee shall be as follows:

Chief Executive Officer, FSSAI, Chairperson

Members


- Executive Director (Finance)
- Executive Director (Compliance Strategy)
- Head (Quality Assurance Division)
- Head (Regulatory Compliance Division)
- Director (Training)
- Director, Eat Right India, Convener

6. The Executive Committee shall have the following mandate:

- Approving staffing of the Project Management Unit (PMU) for implementation of ERI
- Guiding the PMU in planning and implementing the program
- Approving innovative/new approaches and initiatives under the program
- Monitor the project on quarterly basis
- Constitute working groups for technical discussions
- Hiring of consultants
- Providing financial approvals as per the delegation approved by Competent Authority

7. The Executive Committee shall meet at least once in a month and at such time and place as the Chairperson shall decide.

8. Social and Behavioral Change Division, FSSAI will provide the secretarial assistance to the Steering Committee and the Executive Committee in this regard.


(Inoshi Sharma)
Director (SBCD)

Circulated to:

- i. Ministry of Agriculture & Farmers Welfare,
- ii. Ministry of Food Processing Industries,
- iii. Indian Council of Agricultural Research, Ministry of Agriculture and Farmers Welfare,
- iv. Department of Animal Husbandry, Dairying & Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying,
- v. Department of Food & Public Distribution, Ministry of Consumer Affairs, Food & Public Distribution,
- vi. Department of Consumer Affairs, Ministry of Consumer affairs, Food & Public Distribution,
- vii. Ministry of Micro, Small & Medium Enterprises,
- viii. Ministry of Health & Family Welfare,
- ix. Directorate General of Health Services, Ministry of Health & Family Welfare,
- x. Ministry of Women & Child Development,
- xi. Ministry of Education, and
- xii. Ministry of Housing and Urban Affairs.
- xiii. All Food Safety Commissioners of State and UTs

Copy To

- i. Chairperson, FSSAI as Chairperson
- ii. CEO, FSSAI, as Chairperson
- iii. Director, Eat Right India, Convener
- iv. Executive Director(Finance)
- v. Executive Director(Compliance Strategy)
- vi. Head (Quality Assurance Division)
- vii. Head (Regulatory Compliance Division)
- viii. Director (Training)